

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/39140/2025 ARBP/88/2025	AJAY KUMAR NAYAK VS TATA MOTORS FINANCE, JAGATSINGHPUR	LAMBODAR PRADHAN VS	// (//
2	D-BLAPL/29757/2025 BLAPL/10193/2025	X VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	//0 SPECIAL JUDGE, KALAHANDI(Kalahandi 2(A)CC/0000022/2025
3	D-BLAPL/29839/2025 BLAPL/10194/2025	GOLAP JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /230 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000537/2025
4	D-BLAPL/29549/2025 BLAPL/10195/2025	PRABIN KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /182 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CT/0000275/2025
5	D-BLAPL/29858/2025 BLAPL/10196/2025	NARENDRA PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /59 /2025 J.M.F.C,MOHANA(Gajapati) GR/0000067/2025
6	D-BLAPL/29529/2025 BLAPL/10197/2025	KABI @ KABIRAJ NAIK VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	SURADA /200 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000036/2022
7	D-BLAPL/29860/2025 BLAPL/10198/2025	KURA DANDASENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,GAJAPATI(Gajapati) 2(A)CC/0000006/2025
8	D-BLAPL/29876/2025 BLAPL/10199/2025	LAXMAN PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NAYAGARH /335 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000978/2025
9	D-BLAPL/29589/2025 BLAPL/10200/2025	DHANANJAY NAYAK @ CHIKU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /247 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000783/2025
10	D-BLAPL/29458/2025 BLAPL/10201/2025	SISH @ ASHISH MAHANANDA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /373 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000046/2025
11	D-BLAPL/29736/2025 BLAPL/10202/2025	UDESHP KHORA @ KHARA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI SADAR /2 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000002/2024

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12	D-BLAPL/29746/2025 BLAPL/10203/2025	PRABHATI @ PRABHATI BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000456/2025
13	D-BLAPL/29459/2025 BLAPL/10204/2025	SURESH PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /325 /2025 A.D.J.,KODALA(Ganjam) ST/0000130/2025
14	D-BLAPL/29460/2025 BLAPL/10205/2025	SIDHANTA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JARAPADA /125 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000023/2024
15	D-BLAPL/29464/2025 BLAPL/10206/2025	SISH @ ASISH MAHANANDA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /209 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000026/2025
16	D-BLAPL/29747/2025 BLAPL/10207/2025	NAROTTAM DEHURIA @ NAROTTAMA DEHERIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
17	D-BLAPL/29899/2025 BLAPL/10208/2025	MD. SALIM VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	RAJGANGPUR /456 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000115/2025
18	D-BLAPL/29750/2025 BLAPL/10209/2025	THABIRA THELA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
19	D-BLAPL/29925/2025 BLAPL/10210/2025	AJAYA DALEI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /79 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000326/2025
20	D-BLAPL/27713/2025 BLAPL/10211/2025	KIRAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000444/2025
21	D-BLAPL/29969/2025 BLAPL/10212/2025	SAHIL KHAN VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
22	D-BLAPL/29456/2025 BLAPL/10213/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	SARANAKUL /131 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/0000326/2025
23	D-BLAPL/29990/2025	BIKESH BEHERA	DIBYA JYOTI SAHOO	PHULBANI TOWN /334 /2025

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	BLAPL/10214/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000109/2025
24	D-BLAPL/29756/2025 BLAPL/10215/2025	PRAKASH KUNAR @ PRAKSH KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
25	D-BLAPL/30002/2025 BLAPL/10216/2025	PRADEEP KUMAR SAHU @ SACHIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /49 /2025 SPL JUDGE PADAMPUR(Bargarh) Spl/0000009/2025
26	D-BLAPL/29758/2025 BLAPL/10217/2025	BASANT @ BASANTA KUMAR KHUNTIA @ SUSANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /190 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000630/2025
27	D-BLAPL/29692/2025 BLAPL/10218/2025	PABANA @ DANIEL @ BAPUN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /398 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000916/2025
28	D-BLAPL/29763/2025 BLAPL/10219/2025	SK. SAJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000023/2025
29	D-BLAPL/29032/2025 BLAPL/10220/2025	ARMAN SAHA @ ARMAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PIPLI /80 /2025 J.M.F.C.,PIPLI(Puri) GR/0000124/2025
30	D-BLAPL/29767/2025 BLAPL/10221/2025	AKASH @ ABHISEK RANASINGH VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	NAYAGARH /231 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000676/2025
31	D-BLAPL/29311/2025 BLAPL/10222/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	TARASINGI /287 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000492/2025
32	D-BLAPL/29383/2025 BLAPL/10223/2025	MILAN JAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /217 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000287/2025
33	D-BLAPL/29412/2025 BLAPL/10224/2025	ISWAR VYAS VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BAUNISUNI /105 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000017/2025
34	D-BLAPL/29970/2025 BLAPL/10225/2025	ABHIMANYU PRADHAN VS	SUBRATA MISHRA VS	PIPLI /224 /2025 J.M.F.C.,PIPLI(Puri)

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35	D-BLAPL/29693/2025 BLAPL/10226/2025	STATE OF ODISHA TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/0000342/2025 BALASORE TOWN /231 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000657/2025
36	D-BLAPL/29450/2025 BLAPL/10227/2025	PAPU @ BISHNU PRASAD SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	FATEGARH /225 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000087/2025
37	D-BLAPL/29696/2025 BLAPL/10228/2025	ANIKET LAKRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /150 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000135/2024
38	D-BLAPL/29788/2025 BLAPL/10229/2025	SWAPNA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /207 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000114/2025
39	D-BLAPL/29511/2025 BLAPL/10230/2025	NARENDRA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	LATHIKATA /69 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000181/2025
40	D-BLAPL/29889/2025 BLAPL/10231/2025	ANIL SUNA VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000023/2025
41	D-BLAPL/29769/2025 BLAPL/10232/2025	BISWAJIT MOHAPATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	ANGUL SADAR PS /286 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000965/2025
42	D-BLAPL/29519/2025 BLAPL/10233/2025	P. GOPI KISHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	Maitri Vihar PS /305 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000420/2025
43	D-BLAPL/29570/2025 BLAPL/10234/2025	PRAFULLA PANGI @ BABULA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ORKEL /72 /2007 DISTRICT AND SESSIONS JUDGE,MALAKASOTA CT/0000081/2025
44	D-BLAPL/29729/2025 BLAPL/10235/2025	SIBARAM PANDA @ SILU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BELLAGUNTHA /380 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000035/2025
45	D-BLAPL/29786/2025 BLAPL/10236/2025	INDRAJIT SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /182 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CT/0000275/2025

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46	D-BLAPL/29744/2025 BLAPL/10237/2025	BINOD CHAUDHARY VS STATE OF ODISHA	RAGHUNATH BISWAL VS	AIRPORT /274 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001488/2025
47	D-BLAPL/28807/2025 BLAPL/10238/2025	PRASANJIT DUTTA VS STATE OF ODISHA	MAMATA MISHRA VS	KALIMELA /89 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) CT/0000073/2025
48	D-BLAPL/29787/2025 BLAPL/10239/2025	BAISAKHU THELA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
49	D-BLAPL/29434/2025 BLAPL/10240/2025	BIJAYA KETAN @ BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /165 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000572/2025
50	D-BLAPL/29792/2025 BLAPL/10241/2025	DILLIP MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000091/2025
51	D-BLAPL/29691/2025 BLAPL/10242/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHUNTUNI /132 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000429/2025
52	D-BLAPL/29771/2025 BLAPL/10243/2025	KARIM KHAN @ KAIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /238 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000060/2025
53	D-BLAPL/29785/2025 BLAPL/10244/2025	LOKANATH BACHHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
54	D-BLAPL/29795/2025 BLAPL/10245/2025	RANJAN KUMAR NAYAK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000076/2025
55	D-BLAPL/29799/2025 BLAPL/10246/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SURAJ MOHANTY VS	MOHANA /96 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000049/2024
56	D-BLAPL/27957/2025 BLAPL/10247/2025	ANAL KUMAR RAO @ A.KUMAR RAO VS UNION OF INDIA	BYOMAKESH TRIPATHY VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000006/2025
57	D-BLAPL/30070/2025	MANOJ KUMAR SINGH	GOURI MOHAN RATH	BHARATPUR PS /202 /2025

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	BLAPL/10248/2025	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001555/2025
58	D-BLAPL/29765/2025 BLAPL/10249/2025	JITU ROUT @ JITENDRA ROUT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	MANIABANDHA /88 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000345/2025
59	D-BLAPL/29911/2025 BLAPL/10250/2025	SAMBHU MAJUMDAR VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	/ /0 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000009/2025
60	D-BLAPL/29965/2025 BLAPL/10251/2025	KUNI GURU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /124 /2025 A.D.J.,JAPUR ROAD(Jajapur) ST/0000044/2025
61	D-BLAPL/29958/2025 BLAPL/10252/2025	KANHU NAYAK @ KRISHNA NAYAK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	MARKAT NAGAR /218 /2023 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000039/2024
62	D-BLAPL/29972/2025 BLAPL/10253/2025	SANJAYA KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000006/2023
63	D-BLAPL/28189/2025 BLAPL/10254/2025	BIRENDRA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	KANPUR /37 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000086/2024
64	D-BLAPL/30018/2025 BLAPL/10255/2025	MILANTI PRADHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000307/2025
65	D-BLAPL/29129/2025 BLAPL/10256/2025	BIDUR DURIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000018/2025
66	D-BLAPL/29963/2025 BLAPL/10257/2025	BISWAJIT MAHAKUD VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPECIAL JUDGE,JAPUR ROAD(Jajapur) 2(A)CC/0000010/2025
67	D-BLAPL/29454/2025 BLAPL/10258/2025	ANIL MALLAH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /227 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000074/2025
68	D-BLAPL/30008/2025 BLAPL/10259/2025	SACHITA TANDI VS	JUGALA KISHORE PANDA VS	AMBABHONA /166 /2025 DIST.AND SESSIONS JUDGE,BARGARH

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69	D-BLAPL/30017/2025 BLAPL/10260/2025	STATE OF ODISHA KESHAB CH. MOHANTA @ KESHABA CHANDRA MOHANTA VS	PRAVAT KUMAR MUDULI VS	Spl/0000068/2025 JASHIPUR /179 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M
70	D-BLAPL/30014/2025 BLAPL/10261/2025	STATE OF ODISHA ASHISH SAHU VS	JUGALA KISHORE PANDA VS	Spl/0000068/2025 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
71	D-BLAPL/29720/2025 BLAPL/10262/2025	STATE OF ODISHA SANJAYA MAJUMDAR VS	DEEPAK KU SAHOO VS	2(A)CC/0000014/2025 MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)
72	D-BLAPL/30013/2025 BLAPL/10263/2025	STATE OF ODISHA DIBAKAR NAYAK VS	BIJAY KUMAR BEHERA VS	GR/0001320/2025 JANKIA P.S. /213 /2025 A.D.J.,BHUBANESWAR(Khordha)
73	D-BLAPL/29800/2025 BLAPL/10264/2025	STATE OF ODISHA DAMBURUDHAR @ BHIMA PANAKA VS	TUKUNA KUMAR MISHRA VS	TR/0000327/2025 RAIGHAR /9 /2025 A.D.J.,UMERKOTE(Nabarangapur)
74	D-BLAPL/29952/2025 BLAPL/10265/2025	STATE OF ODISHA JENIS NAYAK VS	SRIKANTA MAHUNTA VS	CT/0000028/2025 / /0 3RD A.D.J., BHUBANESWAR(Khordha)
75	D-BLAPL/30090/2025 BLAPL/10266/2025	STATE OF ODISHA LAXMAN GOND @ LAXMAN VS	BIBEKANANDA MAHAPATRA VS	TR/0000239/2025 KEONJHAR TOWN /246 /2025 DISTRICT & SESSIONS JUDGE,KEONJH
76	D-BLAPL/29868/2025 BLAPL/10267/2025	STATE OF ODISHA SANDHESWAR SINGH VS	DEVASHIS PANDA VS	ST/0000110/2025 BARKOTE /334 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
77	D-BLAPL/29895/2025 BLAPL/10268/2025	STATE OF ODISHA DEBAJYOTI SAHOO VS	ARIJEET MISHRA VS	Spl/0000016/2024 / /0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur)
78	D-BLAPL/29896/2025 BLAPL/10269/2025	STATE OF ODISHA RATNAMANJARI MALLICK VS	BICHITRA NARAYANA SATAPATHY VS	2(A)CC/0000009/2025 / /0 A.D.J.,KUJANG(Jagatsinghapur)
79	D-BLAPL/29905/2025 BLAPL/10270/2025	STATE OF ODISHA PRAMOD JENA VS	SAKTI PRASAD DAS VS	Spl/0000008/2025 KHURDA MODEL /572 /2022 2ND A.D.J.,KHURDA(Khordha)
		STATE OF ODISHA		ST/0000059/2023

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80	D-BLAPL/30016/2025 BLAPL/10271/2025	RIZWANA PARVIN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2025
81	D-BLAPL/29934/2025 BLAPL/10272/2025	SUDAM @ CHANDAN PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000079/2024
82	D-BLAPL/29976/2025 BLAPL/10273/2025	RAMESH CHANDRA JENA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /12 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000010/2025
83	D-BLAPL/30023/2025 BLAPL/10274/2025	KALYAN KUMAR MANDAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	M.V.79 /6 /2018 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000013/2018
84	D-BLAPL/29978/2025 BLAPL/10275/2025	LAXMAN MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /333 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000166/2025
85	D-BLAPL/29980/2025 BLAPL/10276/2025	MUSHA GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000033/2025
86	D-BLAPL/29998/2025 BLAPL/10277/2025	SUSHANTA KUMAR DAS VS STATE OF ODISHA	RAMESH MAHARANA VS	TANGI /290 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001380/2025
87	D-CMAPL/36278/2025 CMAPL/285/2025	BARENDRA KUMAR PALEI VS STATE OF ODISHA	ADV. VS	// () //
88	D-CMP/33424/2025 CMP/1576/2025	RANJAN KUMAR BEHERA VS CHANDRASEKHAR SAHOO	MAMATA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000752/2022
89	D-CMP/38483/2025 CMP/1577/2025	MENAKA RATH @ MENAKA RATHA VS SATYA PRIYA TRIPATHY	RAJESH RANJAN SAHOO VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000462/2016
90	D-CMP/38548/2025 CMP/1578/2025	SUDHAKAR MOHANTY VS MAHESH CHANDRA MOHANTY	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) EXECUTION CASE/0000006/2019
91	D-CMP/38860/2025	RABINDRA MALLIK	SUVALAXMI DEVI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1579/2025	VS SUDHIR CHANDRA DASH	VS	1ST A.D.J., PURI(Puri) Fao/0000063/2022
92	D-CMP/38872/2025 CMP/1580/2025	SACHIKANTA PATRA VS BIDYADHAR BARAL	SATYABADI MANTRY VS	// CIVIL JUDGE(J.D.),PATTAMUNDAI(Kend CS/0000117/2012
93	D-CMP/38977/2025 CMP/1581/2025	HAZARA BIBI VS SK. ASHARUL HAQUE	DIGAMBAR SETHI VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000192/2021
94	D-CMP/39005/2025 CMP/1582/2025	NANDA BHUYAN @ NANDA KISHOR BHUYAN VS BISWANATH BHUYAN	GHANASHYAM DASH VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) IA/0000237/2013
95	D-CMP/39286/2025 CMP/1583/2025	ARADHANA PADHIARY VS SADASIVA NAIK	BHAGABAN BEHERA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0002164/2018
96	D-CMP/40451/2025 CMP/1584/2025	HARIHAR BARAL VS SRI MAHAMAYA THAKURANI BIJE, MAHAMAYA SAHI, PURI	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) IA/0000137/2025
97	D-CMP/40549/2025 CMP/1585/2025	MANINDRA KUMAR PANI VS STATE OF ODISHA	APARESH BHOI VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhad IA/0000114/2024
98	D-CMP/39386/2025 CMP/1586/2025	RADHANATH MOHANTY VS ANKURA PATRA	MAMATA MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) IA/0000009/2023
99	D-CMP/39453/2025 CMP/1587/2025	MOHINIBALA MEENA CHATWANI @ MOHINIBALA @ MEENA CHATWANI VS RAMESH CHANDRA GANDHI	ABHILASH MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000050/2019
100	D-CMP/36633/2025 CMP/1588/2025	KUSANATH MALI VS BULU BEHERA	MANOJ KUMAR PATI VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000107/2020
101	D-CONTC/37416/2025 CONTC/4552/2025	AJIT KUMAR PATRO VS SHALINI PANDIT,IAS	ADV. VS	// (//
102	D-CONTC/37756/2025 CONTC/4553/2025	JASANI DEHURIA VS	ADV. VS	// (

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103	D-CONTC/37758/2025 CONTC/4554/2025	AMRITPAL KAUR,IPS BABULAL SENAPATI VS MUKESH BHAMU,IPS	ADV. VS	// // ()
104	D-CONTC/38409/2025 CONTC/4555/2025	ASHOK KUMAR DAS VS ANU GARG,IAS	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO VS	// // ()
105	D-CONTC/38508/2025 CONTC/4556/2025	PRASANTA KUMAR MISHRA VS MANSI NIMBHAL, DIRECTOR ST AND SC DEVELOPMENT DEPT., ODISHA	ADV VS	// // ()
106	D-CONTC/38674/2025 CONTC/4557/2025	NAROTTAM MOHANTY VS USHA PADHEE, IAS	SIDDHANT SARANGI VS	// // ()
107	D-CONTC/39772/2025 CONTC/4558/2025	MANASI SINHA VS GIRISH S.N,PRINCIPAL SECY., P.R AND D.W DEPT., ODISHA	ADV. VS	// // ()
108	D-CONTC/39777/2025 CONTC/4559/2025	RAJENDRA PRASAD BISHOYI VS AMITA PATTANAIAK,D.E.O,GANJAM EDUCATION CIRCLE	ADV. VS	// // ()
109	D-CONTC/39800/2025 CONTC/4560/2025	GOBINDA CHANDRA DASH VS BIRENDRA KARKARA,DIRECTOR SECONDARY EDUCATION,ODISHA	PRASANTA KUMAR JENA VS	// // ()
110	D-CONTC/39260/2025 CONTC/4561/2025	PRAGNYA MOHAPATRA VS DR.JAGABANDHU SAHOO,D.E.O,BHADRAK	AJAY KUMAR TRIPATHY VS	// // ()
111	D-CONTC/40194/2025 CONTC/4562/2025	SISIR KUMAR SABAT VS SANJAYA KUMAR SINGH,IAS	CHANDAN KUMAR SAHOO, S.P.JENA VS	// // ()
112	D-CONTC/40198/2025 CONTC/4563/2025	NRUSINGHA KUMAR ACHARYA VS SANJAYA KUMAR SINGH,IAS	CHANDAN KUMAR SAHOO, S.P.JENA VS	// // ()
113	D-CONTC/37144/2025 CONTC/4564/2025	BHABANANDA MAZUMDAR VS SHASHIKANT MISHRA,SENIOR DIVISIONAL FINANCE MANAGER,FA AND CAO,E.CO. RAILWAY	DEBADATTA MOHANTY VS	// // ()

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114	D-CONTC/39166/2025 CONTC/4565/2025	DR.KAJARI DAS VS PRATIBHA DORA,OAS	ADV. VS	// () //
115	D-CONTC/37767/2025 CONTC/4566/2025	BASANTA BARIK VS NARESH PATRA,ADDL.CHIEF ENGNR.,UPPER INDRAVATI DAM CIRCLE	ADV. VS	// () //
116	D-CONTC/37784/2025 CONTC/4567/2025	SMRUTIREKHA RUP VS NARESH PATRA,ADDL.CHIEF ENGINEER,UPPER INDRAVATI DAM CIRCLE,NABRANGPUR	ADV. VS	// () //
117	D-CONTC/37876/2025 CONTC/4568/2025	SK.SAMSUDIN VS SUDHANSU DWIBEDI,SUPDT. ENGNR. HIRAKUD DAM CIRCLE	ADV. VS	// () //
118	D-CONTC/40386/2025 CONTC/4569/2025	NURUL HAQUE VS SIONA MISHRA, O.A.S.(S.B.)	ADV. VS	// () //
119	D-CONTC/38318/2025 CONTC/4570/2025	PREMALATA PANDA VS USHA PADHEE, PRINCIPAL SECY. HOUSING AND U.D DEPT., ODISHA	ADV. VS	// () //
120	D-CONTC/40517/2025 CONTC/4571/2025	GAJENDRA NAYAK VS SURYAWANSHI MAYUR VIKASH, I.A.S	ADV. VS	// () //
121	D-CONTC/40518/2025 CONTC/4572/2025	PURNA CHANDRA BARIK VS SURYAWANSHI MAYUR VIKASH, I.A.S.	ADV. VS	// () //
122	D-CONTR/24272/2025 CONTR/23/2025	ARCHANA NAG VS JAGMOHAN MEENA,IPS	ADV. VS	//0 () //
123	D-CRLA/29660/2025 CRLA/1111/2025	SATYANARAYAN NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /255 /2018 A.D.J.,KUCHINDA(Sambalpur) ST/0000008/2020
124	D-CRLA/27656/2025 CRLA/1112/2025	SUDHAKAR SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /136 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000047/2025
125	D-CRLA/29062/2025	RANJAN JENA@RANJAN KUMAR JENA	DASARATHI DASH	NARASINGHPUR /49 /2025

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	CRLA/1113/2025	VS STATE OF ODISHA	VS	P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000081/2025
126	D-CRLA/30204/2025 CRLA/1114/2025	KISHORE KUMAR NAYAK @ KISHOR KUMAR NAYAK VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /12 /2016 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000008/2016
127	D-CRLA/29222/2025 CRLA/1115/2025	LAXMI MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /107 /2010 A.D.J.,KANTABANJI(Balangir) SC/0000038/2012
128	D-CRLA/29297/2025 CRLA/1116/2025	BASANT KUMAR MISHRA VS STATE OF ODISHA	DEBASISH PATNAIK VS	SAMBALPUR VIGILANCE /18 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000074/2014
129	D-CRLA/29372/2025 CRLA/1117/2025	SANJAY SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHAIRA /170 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000022/2021
130	D-CRLMC/29666/2025 CRLMC/3994/2025	ASHIS KUMAR PRADHAN @ ASHIS PRADHAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CHANDAKA P.S. /145 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000773/2024
131	D-CRLMC/29623/2025 CRLMC/3995/2025	BABJI BHIMASINGI@BHIMASINGI BABJI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /162 /2022 A.D.J., GUNUPUR(Rayagada) CT/0000092/2022
132	D-CRLMC/29782/2025 CRLMC/3996/2025	MUNA@ABDUL KAYAMUDDIN MAHAMMAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /249 /2013 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000772/2013
133	D-CRLMC/28329/2025 CRLMC/3997/2025	BHAGABATA DAS VS STATE OF ODISHA	AJIT KUMAR PANDA VS	/ /0 J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000239/2016
134	D-CRLMC/29784/2025 CRLMC/3998/2025	MUNA@ABDUL KAYAMUDDIN MAHAMMAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /250 /2013 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000773/2013
135	D-CRLMC/28579/2025 CRLMC/3999/2025	KALIA @ KALANDI MALIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /248 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000342/2025
136	D-CRLMC/29790/2025 CRLMC/4000/2025	RAJA@RAJA PABITRA MOHAN PRADHAN VS	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /8 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR

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137	D-CRLMC/27118/2025 CRLMC/4001/2025	STATE OF ODISHA SABITRI SWAIN VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	GR/0000016/2020 BADAGADA /38 /2025 A.D.J.,BHANJANAGAR(Ganjam) GR/0000056/2025
138	D-CRLMC/28673/2025 CRLMC/4002/2025	KABUL KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000052/2020
139	D-CRLMC/29829/2025 CRLMC/4003/2025	PRAFULLA KUMAR MONDAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KEONJHAR SADAR /439 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001337/2025
140	D-CRLMC/28676/2025 CRLMC/4004/2025	SUBHAKANTA BEHURA VS M/S. PRAGATI IRRIGATION COMPANY	BISWARANJAN DALAI VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000243/2024
141	D-CRLMC/29796/2025 CRLMC/4005/2025	SANJAY BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /159 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000140/2022
142	D-CRLMC/29797/2025 CRLMC/4006/2025	ALOK DALEI@ALOK DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /211 /2021 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000532/2021
143	D-CRLMC/28724/2025 CRLMC/4007/2025	SK. MD. AJHAR ALI VS REHANA PARWEEN	LAXMI CHARAN BEHERA VS	// S.D.J.M.,BHADRAK(Bhadrak) DV M.C./0000393/2023
144	D-CRLMC/29805/2025 CRLMC/4008/2025	CH.BIKI PATRO@CH.VICKY PATRA@BIKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /213 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001074/2025
145	D-CRLMC/28886/2025 CRLMC/4009/2025	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	//0 J.M.F.C.,BOLANGIR(Balangir) ICC/0000003/2023
146	D-CRLMC/29808/2025 CRLMC/4010/2025	RAJA@RAJA PABITRA MOHAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /24 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000094/2020
147	D-CRLMC/28911/2025 CRLMC/4011/2025	SUBASA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /125 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000221/2024

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148	D-CRLMC/29809/2025 CRLMC/4012/2025	TOPHAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /199 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000250/2025
149	D-CRLMC/29471/2025 CRLMC/4013/2025	NILAMANI SETHI VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	BHUBANESWAR VIGILANCE /36 /2012 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000011/2019
150	D-CRLMC/28963/2025 CRLMC/4014/2025	KABI NAYAK VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	BARKOTE /177 /2016 SPECIAL JUDGE,DEOGARH(Debagarh) TR/0000048/2016
151	D-CRLMC/29558/2025 CRLMC/4015/2025	GOPAL GUPTA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BADAGODA P.S. /92 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000145/2023
152	D-CRLMC/29254/2025 CRLMC/4016/2025	PRIYADARSHI BARAL VS STATE OF ODISHA	BISHNU PRASAD RATH VS	BADAGODA P.S. /28 /2020 A.D.J.,BHUBANESWAR(Khordha) TR/0000058/2020
153	D-CRLMC/29658/2025 CRLMC/4017/2025	SUBASH CHANDRA SETHIA VS STATE OF ODISHA(VIG.)	LALIT KUMAR MAHARANA VS	SAMBALPUR VIGILANCE /14 /2014 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000020/2014
154	D-CRLMC/29147/2025 CRLMC/4018/2025	DHEERAJ KUMAR MOHANTA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENSE J.M.F.C.,KEONJHAR(Kendujhar) GR/0000274/2025
155	D-CRLMC/29419/2025 CRLMC/4019/2025	SARASWATI DEVI VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR JENA VS	CUTTACK VIGILANCE /44 /1998 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000201/2007
156	D-CRLMC/29967/2025 CRLMC/4020/2025	NARANA MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /208 /2016 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000176/2016
157	D-CRLMC/29594/2025 CRLMC/4021/2025	BHIMSEN @ BHIMASEN BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PATTAMUNDAI RURAL PS /271 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000479/2025
158	D-CRLMC/30089/2025 CRLMC/4022/2025	DIGAMBAR BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /367 /2022 J.M.F.C,CHANDABALI(Bhadrak) GR/0000869/2022
159	D-CRLMC/29485/2025	SAMINDRA MANDAL	UMESH CHANDRA DORA	KALIMELA /36 /2021

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	CRLMC/4023/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), MALKANGIR TR/0000008/2021
160	D-CRLMC/29508/2025 CRLMC/4024/2025	BASANTA KUMAR MAHAPATRA @ BASANT KU MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /636 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001272/2024
161	D-CRLMC/29920/2025 CRLMC/4025/2025	SAGAR PALEI VS STATE OF ODISHA	PRATEIK PARIJA VS	BOLAGARH P.S. /207 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000701/2025
162	D-CRLMC/29518/2025 CRLMC/4026/2025	BASANTA KUMAR MAHAPATRA@BASANT KU. MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /654 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001319/2024
163	D-CRLMC/29956/2025 CRLMC/4027/2025	CHINTAMANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	ATHGARH /106 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000250/2025
164	D-CRLMC/30178/2025 CRLMC/4028/2025	PRAVAT KUMAR SAHOO @ PRABHAT SAHOO @ BABU VS STATE OF ODISHA	BISWABHUSAN DAS VS	PURI TOWN /130 /2013 S.D.J.M.,PURI(Puri) GR/0001491/2013
165	D-CRLMC/30228/2025 CRLMC/4029/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	PRATIK NAYAK VS	PURI SADAR /85 /2023 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000203/2023
166	D-CRLMC/29971/2025 CRLMC/4030/2025	RIYAS MOHAMMED VS STATE OF ODISHA	S.MOHAMED ANSAR VS	CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,ANGUL(Anugul) CT/0000361/2025
167	D-CRLMC/30215/2025 CRLMC/4031/2025	MAHAMMAD @ MOHAMMED IMRAN VS STATE OF ODISHA	AMRUT BARAL VS	MAHILA P.S. BUXIBAZAR /105 /2017 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0002010/2017
168	D-CRLMC/30093/2025 CRLMC/4032/2025	LULU@AJIT KABI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /237 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000798/2022
169	D-CRLMC/28018/2025 CRLMC/4033/2025	JAYRAM BARIK VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	BIRMAHARAJPUR /286 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000021/2024
170	D-CRLMC/30139/2025 CRLMC/4034/2025	ANJAN PAIRA VS	SIDHARTHA DAS VS	CYBER CRIME AND E.O, BALASORE /35 J.M.F.C.,BALASORE(Baleshwar)

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171	D-CRLMC/28413/2025 CRLMC/4035/2025	STATE OF ODISHA ADARSH CHAURASIA VS STATE OF ODISHA	AMLAN MOHANTY VS	CT/0000407/2025 BARBIL /262 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000027/2024
172	D-CRLMC/28528/2025 CRLMC/4036/2025	LAXMIKANTA MOHANTY@NEEL KAMAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	MAHILA P.S.(BBSR) /177 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001800/2023
173	D-CRLMC/30145/2025 CRLMC/4037/2025	ERSAD ALLI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /771 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002798/2025
174	D-CRLMC/28983/2025 CRLMC/4038/2025	RANJAN KUMAR NAYAK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	SECTOR-7 /58 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0000806/2025
175	D-CRLMC/28988/2025 CRLMC/4039/2025	SUDAM CHARAN PATRA @ SUDAM PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /331 /2022 J.M.F.C.,JALESWAR(Baleshwar) CT/0000373/2022
176	D-CRLMC/29043/2025 CRLMC/4040/2025	AJIT KUMAR BHATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /145 /2015 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000341/2015
177	D-CRLMC/30183/2025 CRLMC/4041/2025	SUJATA CHOUHAN VS STATE OF ODISHA	PRANAYA SWAIN VS	LALBAG /302 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000681/2025
178	D-CRLMC/29077/2025 CRLMC/4042/2025	DHRUBA CHARAN BARIK@ DURGA CHARAN BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// A.D.J.,BHADRAK(Bhadrak) ST/0000005/2013
179	D-CRLMC/26131/2025 CRLMC/4043/2025	CHITTARANJAN ROUT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 J.M.F.C.,ANGUL(Anugul) ICC/0000082/2016
180	D-CRLMC/29099/2025 CRLMC/4044/2025	SEK. SAMAD @ MANU @ SK. SAMAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /175 /2009 ASST. SESSIONS JUDGE,BANPUR(Khord) ST/0000037/2016
181	D-CRLMC/28287/2025 CRLMC/4045/2025	SAMIRUDDIN KHAN VS STATE OF ODISHA	ASISH MISHRA VS	CUTTACK SADAR /674 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001518/2024

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182	D-CRLMC/29161/2025 CRLMC/4046/2025	RAJESH KUMAR TANTIA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	JAGATPUR /7 /2025 1ST A.D.J., CUTTACK(Cuttack) CRREV/0000045/2025
183	D-CRLMC/29375/2025 CRLMC/4047/2025	BAPUN @ ANADI DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARINE PST TALCHUA /23 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0000031/2019
184	D-CRLMC/29140/2025 CRLMC/4048/2025	SANTOSH KUMAR NIMALA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /36 /2018 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000069/2018
185	D-CRLMP/29678/2025 CRLMP/1284/2025	NARENDRA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHENKANAL TOWN /160 /2025) //
186	D-CRLMP/29897/2025 CRLMP/1285/2025	PARBATI SETHI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	/ /0) //
187	D-CRLMP/29615/2025 CRLMP/1286/2025	SATRUPA MALLICK VS COMMNR.OF POLICE(CP),KHURDA	BIRAJA PRASANNA DAS VS	KHANDAGIRI P.S. /320 /2025) //
188	D-CRLMP/28688/2025 CRLMP/1287/2025	SAMINA BEGUM VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0) //
189	D-CRLREV/29830/2025 CRLREV/721/2025	BRAJA KISHORE PANIGRAHI VS STATE OF ODISHA(VIG.)	RAMESH AGARWAL VS	SAMBALPUR VIGILANCE /26 /2013 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000065/2014
190	D-CRLREV/29833/2025 CRLREV/722/2025	ANUBHAB PRADHAN VS STATE OF ODISHA	DILIP KUMAR MISRA VS	UDITNAGAR /321 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000206/2024
191	D-CRLREV/27399/2025 CRLREV/723/2025	PRATIMA DEEP VS SHEIKH ARSHAD	DHANANJAYA MUND VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000022/2024
192	D-CRLREV/27615/2025 CRLREV/724/2025	UMAKANTA PARIDA VS LITA MANJARI MOHAPATRA	JAJATI KISHORE MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000012/2025
193	D-CRLREV/28136/2025	SUBASH CHANDRA MANTRY@SUBHASH CHANDRA MANTRY	RAJESH RANJAN SAHOO	/ /0

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	CRLREV/725/2025	VS PRANATI PARIDA	VS	2ND A.D.J.,CUTTACK(Cuttack) CRA/0000074/2024
194	D-CRLREV/28654/2025 CRLREV/726/2025	SURESH SAHOO@SURENDRA SAHOO VS LAXMIPRIYA SAHOO	PRAVASH CHANDRA JENA VS	FATEGARH /143 /2021 JUDGE, FAMILY COURT, NAYAGARH(N) CRLMP/0000136/2022
195	D-MACA/25941/2025 MACA/1076/2025	ROHIT KUMAR SAHOO VS MALATI SWAIN	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin) Mac/0000099/2021
196	D-MACA/36065/2025 MACA/1077/2025	NARIONAL INSURANCE CO. LTD.,KHURDA VS SURENDRA BEHERA	SUBRAT SATPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000180/2012
197	D-MACA/37937/2025 MACA/1078/2025	THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS JUGAL NANDA	ADAM ALI KHAN VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000010/2024
198	D-OTAPL/39620/2025 OTAPL/83/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY, SR.S.C. VS	// () //
199	D-OTAPL/39622/2025 OTAPL/84/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MCL, SAMBALPUR	BISMAY ANAND PRUSTY, SR.S.C. VS	// () //
200	D-OTAPL/39621/2025 OTAPL/85/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S.MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// () //
201	D-RPFAM/40187/2025 RPFAM/294/2025	AMITA SAHOO @ MOHAPATRA VS SURESH KUMAR SAHOO	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT,KHURDA(Khor) Crp/0000073/2022
202	D-RPFAM/40184/2025 RPFAM/295/2025	SUCHITRA MUDULI VS SARBESWAR JHAPATSINGH	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000336/2018
203	D-RSA/32095/2025 RSA/484/2025	MANJULATA DAS VS PUSPALATA BHUYAN @ PANDAB	SURESH CHANDRA DASH VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000061/2014
204	D-RSA/38462/2025 RSA/485/2025	PRAMILA SAMANTARAY VS	BHASKAR CHANDRA PANDA VS	// A.D.J.,SALIPUR(Cuttack)

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205	D-RSA/37165/2025 RSA/486/2025	KABITA NATH SAHAJAN BEGUM VS BHARAT GOUD @ JAJARIA	BHASKAR CHANDRA PANDA VS	RFA/0000006/2023 // DISTRICT & SESSIONS JUDGE,SUNDER RFA/0000015/2024
206	D-TRP(C)/40087/2025 TRP(C)/352/2025	ROJALI MOHANTY @ ROJALIN BEHURIA VS SUBHAM MOHANTY	KAUSTUVA MOHANTY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000130/2025
207	D-WA/34210/2025 WA/1569/2025	RUPASI RAGINI NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
208	D-WA/39398/2025 WA/1570/2025	STATE OF ODISHA VS SNIGDHA DASH	SAROJ KUMAR JEE,A.G.A VS	// () //
209	D-WA/39299/2025 WA/1571/2025	STATE OF ODISHA VS INDIRA MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// () //
210	D-WP(C)/39601/2025 WP(C)/27742/2025	PUINTALA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// () //
211	D-WP(C)/38170/2025 WP(C)/27743/2025	CHANDAN KUMAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MOHAPATRA VS	// () //
212	D-WP(C)/39711/2025 WP(C)/27744/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// () //
213	D-WP(C)/38250/2025 WP(C)/27745/2025	MAA GAYATRI MAHASANGHA, OUPADA,BALASORE VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //
214	D-WP(C)/39075/2025 WP(C)/27746/2025	SANSUA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //
215	D-WP(C)/39731/2025 WP(C)/27747/2025	K.SRINIBAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// () //

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216	D-WP(C)/40387/2025 WP(C)/27748/2025	RAMESH KUMAR AGARWALLA @ RAMESH CHANDRA AGARWALLA VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// 0 //
217	D-WP(C)/38248/2025 WP(C)/27749/2025	MAA BIRAJA FEDERATION,RASULPUR BLOCK,JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
218	D-WP(C)/39080/2025 WP(C)/27750/2025	ATIRA PANCHAYAT STARIYA MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
219	D-WP(C)/39100/2025 WP(C)/27751/2025	SARGIGUDA PANCHAYAT SANGHA, SARGIGUDA,KALAHANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/39591/2025 WP(C)/27752/2025	KHALIAPALI GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/39874/2025 WP(C)/27753/2025	BANDHAPADA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
222	D-WP(C)/36408/2025 WP(C)/27754/2025	SAIKH MOHAMMED KHALID @ MOHAMMED KHALID VS BANK OF BARODA, CUTTACK	ARPITA MOHAPATRA VS	// 0 //
223	D-WP(C)/39892/2025 WP(C)/27755/2025	BADDAKLA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
224	D-WP(C)/39593/2025 WP(C)/27756/2025	ATGAON GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/40266/2025 WP(C)/27757/2025	Dr. ABHISEK UPADHYAY VS STATE OF ODISHA	VS	// 0 //
226	D-WP(C)/39141/2025 WP(C)/27758/2025	PRAGATI RANJAN MOHANTY VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
227	D-WP(C)/39869/2025	CHHATAPIPAL GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR	DR. PRASANTA KUMAR MISHRA	//

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	WP(C)/27759/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37130/2025 WP(C)/27760/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
229	D-WP(C)/40136/2025 WP(C)/27761/2025	SUMITA MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
230	D-WP(C)/38262/2025 WP(C)/27762/2025	JOGESH DALEI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
231	D-WP(C)/39595/2025 WP(C)/27763/2025	DURGAPALI GRAM PANCHAYAT STARIYA SANGHA,DURGAPALI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/37152/2025 WP(C)/27764/2025	AJODHYA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
233	D-WP(C)/37917/2025 WP(C)/27765/2025	S. ANANDA RAO VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
234	D-WP(C)/40410/2025 WP(C)/27766/2025	AJAY KUMAR CHOUDHURY VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	// 0 //
235	D-WP(C)/37160/2025 WP(C)/27767/2025	KULTA G.P.L.F, SADAR BLOCK SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
236	D-WP(C)/38263/2025 WP(C)/27768/2025	CHITTARANJAN MAHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
237	D-WP(C)/40282/2025 WP(C)/27769/2025	RASHMI RANJAN DASH VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
238	D-WP(C)/38936/2025 WP(C)/27770/2025	BUDHADEV SWAIN VS	SUBHADUTTA ROURAY VS	// 0

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239	D-WP(C)/38813/2025 WP(C)/27771/2025	SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES SARUPA MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // 0 //
240	D-WP(C)/37664/2025 WP(C)/27772/2025	STATE OF ODISHA VS RAMA PRASADA BHARATI	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
241	D-WP(C)/40418/2025 WP(C)/27773/2025	PURUSOTTAM AGRAWALLA VS THE REGISTRAR OF COMPANIES, ODISHA, MINISTRY OF CORPORATE AFFAIRS, CUTTACK	ABHIJEET AGARWAL VS	// 0 //
242	D-WP(C)/37665/2025 WP(C)/27774/2025	STATE OF ODISHA VS ASHWINI KUMAR JOSHI	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
243	D-WP(C)/39418/2025 WP(C)/27775/2025	BANDHAPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
244	D-WP(C)/39600/2025 WP(C)/27776/2025	CHHATAMAKHANA GRAM PANCHAYAT STARIYA SANGHA,BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
245	D-WP(C)/37838/2025 WP(C)/27777/2025	NARENDRAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
246	D-WP(C)/38815/2025 WP(C)/27778/2025	KALASHAKTI MAHASANGHA OF KANAKPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AKSHAY KUMAR SAHOO VS	// 0 //
247	D-WP(C)/39419/2025 WP(C)/27779/2025	HIRAPUR GPLF, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
248	D-WP(C)/39082/2025 WP(C)/27780/2025	JANHABI MAHILA MAHASANGHA, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
249	D-WP(C)/39488/2025 WP(C)/27781/2025	SREE METALIKS LIMITED, KEONJHAR VS ASSISTANT COMMISSIONER OF INCOME TAX,ROURKELA	KSHIROD KUMAR SAHOO VS	// 0 //

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250	D-WP(C)/39649/2025 WP(C)/27782/2025	MIR SAPHIK VS BANK OF BARODA, KENDRAPARA BRANCH,KENDRAPARA	AKSHAYA KUMAR SAHOO VS	// 0 //
251	D-WP(C)/38816/2025 WP(C)/27783/2025	PANASPUR GRAMPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
252	D-WP(C)/39533/2025 WP(C)/27784/2025	PIPIRDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
253	D-WP(C)/37984/2025 WP(C)/27785/2025	NIRUPAMA NAYAK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
254	D-WP(C)/39796/2025 WP(C)/27786/2025	PREMANANDA PATEL VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
255	D-WP(C)/39070/2025 WP(C)/27787/2025	BALIDHIA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
256	D-WP(C)/38832/2025 WP(C)/27788/2025	RAJ KISHORE DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
257	D-WP(C)/40020/2025 WP(C)/27789/2025	M/S. RAIN THE CLUB, BBSR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
258	D-WP(C)/38940/2025 WP(C)/27790/2025	DR.CHINTAMANI JENA VS GOVT OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //
259	D-WP(C)/39538/2025 WP(C)/27791/2025	BAIRASAR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/38835/2025 WP(C)/27792/2025	SRIDHAR MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/37968/2025	DIBURU HEMBRAM	BIKRAM KESHARI RAJ	//

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	WP(C)/27793/2025	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/38255/2025 WP(C)/27794/2025	BRAMHAPURA GRAM PANCHAYAT STARIYA SANGHA, CUTTACK VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
263	D-WP(C)/37988/2025 WP(C)/27795/2025	KAMALA NAIK VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
264	D-WP(C)/39083/2025 WP(C)/27796/2025	SAPTAMATRUKA B.L.F, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
265	D-WP(C)/39072/2025 WP(C)/27797/2025	SARANKUL PRAGATI PANCHAYAT STARIYA MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
266	D-WP(C)/39585/2025 WP(C)/27798/2025	MALAMUNDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
267	D-WP(C)/35160/2025 WP(C)/27799/2025	UNION OF INDIA VS AMIT RANJAN SAHU	DURGA PRASAD PATTNAIK VS	// 0 //
268	D-WP(C)/39087/2025 WP(C)/27800/2025	SAHASPUR, G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
269	D-WP(C)/39588/2025 WP(C)/27801/2025	BARATPUT GRAM PANCHAYAT STARIYA SANGHA, BARAPUT, BANKI-1, CUTTACK VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
270	D-WP(C)/38260/2025 WP(C)/27802/2025	ARATA MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
271	D-WP(C)/38137/2025 WP(C)/27803/2025	INDIRA MAHILA BIKASH SAMITI, DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
272	D-WP(C)/39091/2025 WP(C)/27804/2025	ARANGABAD PANCHAYAT STARIYA MAHASANGHA VS	RAJIV KUMAR MAHANTA VS	// 0

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273	D-WP(C)/38921/2025 WP(C)/27805/2025	STATE OF ODISHA BLOCK LEVEL FEDERATION, PATRAPUR, GANJAM VS	SUBHADUTTA ROUTRAY VS	// // 0
274	D-WP(C)/38209/2025 WP(C)/27806/2025	STATE OF ODISHA DEBRAJ MOHAPATRA VS	SANJAY KUMAR PATRA VS	// // 0
275	D-WP(C)/40191/2025 WP(C)/27807/2025	STATE OF ODISHA SATYASISH SWAIN VS	SAMAPIKA MISHRA VS	// // 0
276	D-WP(C)/38517/2025 WP(C)/27808/2025	STATE OF ODISHA SANATAN PRUSTY VS	AUROBINDA SAHOO VS	// // 0
277	D-WP(C)/34850/2025 WP(C)/27809/2025	STATE OF ODISHA BIBEK KUMAR PATRA VS	PRATIK DASH VS	// // 0
278	D-WP(C)/40168/2025 WP(C)/27810/2025	ADDITIONAL COMMISSIONER, CT AND GST (APPEALS), BALASORE DR.PRABIR KUMAR ROUT VS	JYOTI RANJAN KHUNTIA VS	// // 0
279	D-WP(C)/39852/2025 WP(C)/27811/2025	STATE OF ODISHA GAMBHERGURA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
280	D-WP(C)/38930/2025 WP(C)/27812/2025	STATE OF ODISHA KANKHINDA GRAM PANCHAYAT LEVEL FEDERATION, SAMBALPUR VS	SUBHADUTTA ROUTRAY VS	// // 0
281	D-WP(C)/35857/2025 WP(C)/27813/2025	STATE OF ODISHA CH SUDESH SUBUDHI VS	SURJYANARAYAN SAHU VS	// // 0
282	D-WP(C)/38880/2025 WP(C)/27814/2025	STATE OF ODISHA MANOJ KUMAR DAS VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
283	D-WP(C)/39414/2025 WP(C)/27815/2025	STATE OF ODISHA BADAKUMARI GPLF, NABARANGAPUR VS	BISWARANJAN MAHARATHA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/39922/2025 WP(C)/27816/2025	CHHABINDRA KUMAR NAYAK VS THE BRANCH MANAGER, BANK OF INDIA, BANCHO BRANCH, KEONJHAR	SURYA PRAKASH MANAGARAJ VS	// 0 //
285	D-WP(C)/39124/2025 WP(C)/27817/2025	KESHABA CHANDRA MAHANTA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
286	D-WP(C)/38245/2025 WP(C)/27818/2025	OMM SAI BLOCK LEVEL FEDERATION, BINJHARPUR BLOCK, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
287	D-WP(C)/40129/2025 WP(C)/27819/2025	RUDRAKSHYA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
288	D-WP(C)/40491/2025 WP(C)/27820/2025	DITIKRISHANA PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
289	D-WP(C)/35681/2025 WP(C)/27821/2025	B. PRAFULLA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
290	D-WP(C)/39416/2025 WP(C)/27822/2025	NEHURA GPLF, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
291	D-WP(C)/39857/2025 WP(C)/27823/2025	KUIBAHAL GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/39153/2025 WP(C)/27824/2025	RAMBHAGAT BASANTARA VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	KSHIROD KUMAR PAHIL VS	// 0 //
293	D-WP(C)/38911/2025 WP(C)/27825/2025	RASHMITA MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
294	D-WP(C)/38475/2025 WP(C)/27826/2025	MIR MAIJUDIN ALI VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// 0 //
295	D-WP(C)/39156/2025	RAJKUMAR LAL	KSHIROD KUMAR PAHIL	//

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	WP(C)/27827/2025	VS	VS	0
296	D-WP(C)/38212/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR		//
	WP(C)/27828/2025	BHARAT CHANDRA BHANJDEO	SANJAY KUMAR PATRA	//
		VS	VS	0
297	D-WP(C)/39422/2025	STATE OF ODISHA		//
	WP(C)/27829/2025	SASMITA PRADHAN	AMITABH MISHRA	//
		VS	VS	0
298	D-WP(C)/40489/2025	STATE OF ODISHA		//
	WP(C)/27830/2025	DEBASISH RATH	PRASANTA KUMAR PANDA	//
		VS	VS	0
		COLLECTOR CUM DIST.MAGISTRATE GANJAM		//
299	D-WP(C)/39831/2025	BASUDEV BEHERA	ARUN KUMAR BEHERA	//
	WP(C)/27831/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/39351/2025	TAPAS KUMAR MEHER	SUBHAM AGRAWAL	//
	WP(C)/27832/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/40497/2025	ADEPT FLUIDYNE PVT. LTD., PUNE	RANJAN KUMAR ROUT	//
	WP(C)/27833/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/40483/2025	PURUSOTTAM TAREI	SUKANTA KUMAR DALAI	//
	WP(C)/27834/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/40485/2025	LAXMAN KUMAR NAYAK	BHARAT JALLI	//
	WP(C)/27835/2025	VS	VS	0
		THE T.P CENTRAL ODISHA DISTRIBUTION LTD., BBSR		//
304	D-WP(C)/38246/2025	BARAPADA GRAM PANCHAYAT STARIYA MAHASANGHA, BARAPADA	RAJIV KUMAR MAHANTA	//
	WP(C)/27836/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/40186/2025	SURENDAR SINGH	SRIKANTA MAHUNTA	//
	WP(C)/27837/2025	VS	VS	0
		THE CHIEF MANAGER-CUM-AUTHORISED OFFICER, UCO BANK, SAMBALPUR		//
306	D-WP(C)/40484/2025	MAA MANIKESWARI EDUCATIONAL COLLEGE AND CHARITABLE TRUST, KALAHANDI	SUKANTA KUMAR DALAI	//
	WP(C)/27838/2025	VS	VS	0

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307	D-WP(C)/38214/2025 WP(C)/27839/2025	STATE OF ODISHA GOUTAM MAITY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// // ()
308	D-WP(C)/40494/2025 WP(C)/27840/2025	M/S.TEMPLE ROCK CONSULTANCY PVT. LTD.,BBSR VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	ASISH MISHRA VS	// // ()
309	D-WP(C)/39863/2025 WP(C)/27841/2025	BUDHADEV BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// // ()
310	D-WP(C)/40306/2025 WP(C)/27842/2025	PITABAS BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // ()
311	D-WP(C)/40492/2025 WP(C)/27843/2025	KARUNAKAR PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
312	D-WP(C)/37698/2025 WP(C)/27844/2025	M/S MAA MAJHIGHARIANI TRANSPORT AND CO, RAYAGADA VS CENTRAL WAREHOUSING CORPORATION, KHURDHA	AJAYA KUMAR NANDA VS	// // ()
313	D-WP(C)/38217/2025 WP(C)/27845/2025	SRIKANTA KUMAR SAHU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// // ()
314	D-WP(C)/40417/2025 WP(C)/27846/2025	SUSHANTA KUMAR BEHERA VS THE COMMISSIONER CGST, CX AND CUSTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
315	D-WP(C)/37731/2025 WP(C)/27848/2025	PECHAMUNDI GRAM PANCHAYAT STARIYA MAHASANGHA, PECHAMUNDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// // ()
316	D-WP(C)/39073/2025 WP(C)/27849/2025	SHYAMAKHUNTA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // ()
317	D-WP(C)/38247/2025 WP(C)/27850/2025	RANAPUR GRAM PANCHAYAT STARIYA MAHASANGHA, KANTIPUR, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // ()

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318	D-WP(C)/37963/2025 WP(C)/27851/2025	DHANURDHAR PATTANAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	D-WP(C)/37690/2025 WP(C)/27852/2025	BATISUAN GRAM PANCHAYAT STARIYA MAHASANGHA , ANGUL VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
320	D-WP(C)/39568/2025 WP(C)/27853/2025	SURAKHA-17 PANCHAYAT STARIYA MAHASANGHA, BHODAR, NIMAPADA, PURI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
321	D-WP(C)/40507/2025 WP(C)/27854/2025	RAJENDRA PRASAD BOSE VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
322	D-WP(C)/39613/2025 WP(C)/27855/2025	GAINITALA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
323	D-WP(C)/38043/2025 WP(C)/27856/2025	KISHORE CHANDRAPUR, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
324	D-WP(C)/40512/2025 WP(C)/27857/2025	LOKANATH MISHRA VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	// 0 //
325	D-WP(C)/39078/2025 WP(C)/27858/2025	RAMPA PANCHAYAT STARIYA MAHASANGHA, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
326	D-WP(C)/38047/2025 WP(C)/27859/2025	GADASAHL, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
327	D-WP(C)/39651/2025 WP(C)/27860/2025	ALANDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
328	D-WP(C)/39669/2025 WP(C)/27861/2025	DEBJANI PANDA VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
329	D-WP(C)/38251/2025	GRAM PANCHAYAT SATRIYA MAHASANGHA, BANDALA	RAJIV KUMAR MAHANTA	//

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	WP(C)/27862/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/40466/2025	PURNA CHANDRA NAYAK	LAXMIKANTA TRIPATHY	//
	WP(C)/27863/2025	VS TAHASILDAR GHATAGAON, KEONJHAR	VS	0 //
331	D-WP(C)/40472/2025	ITIPRIYA DAS	BIYOTKESH MOHANTY	//
	WP(C)/27864/2025	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/38838/2025	ANANTA CHARAN BEHERA	MAHENDRA KUMAR SAHOO	//
	WP(C)/27865/2025	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/40477/2025	MAHIMAI HEMBRAM	BIYOTKESH MOHANTY	//
	WP(C)/27866/2025	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/38844/2025	SARAT CHANDRA SAHOO	MAHENDRA KUMAR SAHOO	//
	WP(C)/27867/2025	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/39652/2025	KANDHAKEL GAON GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	DR. PRASANTA KUMAR MISHRA	//
	WP(C)/27868/2025	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/39801/2025	EKAMRA BASTI UNNAYAN SANSAD, BBSR	PRAFULLA KUMAR KAR	//
	WP(C)/27869/2025	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/39653/2025	BANGOMUNDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	DR. PRASANTA KUMAR MISHRA	//
	WP(C)/27870/2025	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/38662/2025	DHARMESHWAR MAHASANGHA OF KOSTIMALLIKAPUR GRAM PANCHAYAT LEVELA, KHEKATA, KANAKPUR	DR. PRASANTA KUMAR MISHRA	//
	WP(C)/27871/2025	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/38849/2025	PUJA TRADING CO. KOLKATA	SILABHADRA SASTRY	//
	WP(C)/27872/2025	VS ODISHA FOREST DEVELOPMENT CORPORATION LTD, BBSR	VS	0 //
340	D-WP(C)/39441/2025	MAA SIDHESWARI MAHILA SANGHA, NUAGADA, GAJAPATI	SUBHADUTTA ROURAY	//
	WP(C)/27873/2025	VS	VS	0

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341	D-WP(C)/40001/2025 WP(C)/27874/2025	STATE OF ODISHA RAHAS BIHARI JENA VS	MANORANJAN PADHI VS	// // ()
342	D-WP(C)/39654/2025 WP(C)/27875/2025	STATE OF ODISHA GHUNSAR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
343	D-WP(C)/40427/2025 WP(C)/27876/2025	STATE OF ODISHA ARUN MISHRA VS	DIPTI RANJAN BHOKTA VS	// // ()
344	D-WP(C)/39546/2025 WP(C)/27877/2025	STATE OF ODISHA ANKRIAPADAR GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
345	D-WP(C)/38914/2025 WP(C)/27878/2025	STATE OF ODISHA SAKUNTALA MAHARANA VS	BIBHUTI KESHARI BISWAL VS	// // ()
346	D-WP(C)/38696/2025 WP(C)/27879/2025	STATE OF ODISHA GANGADHAR JENA VS	AKSHAYA KUMAR PANDEY VS	// // ()
347	D-WP(C)/38922/2025 WP(C)/27880/2025	STATE OF ODISHA ALEKHA CHANDRA MALLICK VS	BIBHUTI KESHARI BISWAL VS	// // ()
348	D-WP(C)/40203/2025 WP(C)/27881/2025	STATE OF ODISHA SOVANA DAS VS	ANJAN KUMAR BISWAL VS	// // ()
349	D-WP(C)/38867/2025 WP(C)/27882/2025	STATE OF ODISHA BHUMISUTA PANIGRAHI VS	HRUDANANDA MOHAPATRA VS	// // ()
350	D-WP(C)/39548/2025 WP(C)/27883/2025	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOUDH AINLASARI GRAM PANCHAYT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
351	D-WP(C)/40354/2025 WP(C)/27884/2025	STATE OF ODISHA BHAGABAN BISWAL VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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352	D-WP(C)/40522/2025 WP(C)/27885/2025	DIPTIBALA DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
353	D-WP(C)/40356/2025 WP(C)/27886/2025	ATLURI SRINIVAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
354	D-WP(C)/38720/2025 WP(C)/27887/2025	TRISHAKTI MAHASANGHA OF TIRTOL GRAM PANCHAYAT LEVEL FEDERATION, JALANAGAR VS STATE OF ODISHA	AKSHAY KUMAR PANDEY VS	// 0 //
355	D-WP(C)/40511/2025 WP(C)/27888/2025	NITISH KUMAR SWAIN VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
356	D-WP(C)/40524/2025 WP(C)/27889/2025	SAROJ PANDIT VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
357	D-WP(C)/37886/2025 WP(C)/27890/2025	UNION OF INDIA VS DR MANOJ KUMAR DAS	DIPTI RANJAN BHOKTA VS	// 0 //
358	D-WP(C)/39981/2025 WP(C)/27891/2025	RAMA BISWAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
359	D-WP(C)/39551/2025 WP(C)/27892/2025	MAHULPADA GRAM PANCHAYAT STARIYA SANGHA, MAHULPADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
360	D-WP(C)/38064/2025 WP(C)/27893/2025	PITHAHATA, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE, VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
361	D-WP(C)/40244/2025 WP(C)/27894/2025	NITIN KUMAR JAIN @ NITIN JAIN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
362	D-WP(C)/38901/2025 WP(C)/27895/2025	SURESH CHANDRA DAS VS SECY, ODISHA KHADI AND VILLAGE INDUSTRIES BOARD, BBSR	BIRAJA SANKAR PATNAIK VS	// 0 //
363	D-WP(C)/39576/2025	MAHIMUNDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	DR. PRASANTA KUMAR MISHRA	//

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	WP(C)/27896/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/38201/2025 WP(C)/27897/2025	GUALIPUR GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
365	D-WP(C)/38778/2025 WP(C)/27898/2025	GABARSINGH SAHANI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
366	D-WP(C)/38988/2025 WP(C)/27899/2025	DEBENDRA NATH JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
367	D-WP(C)/40431/2025 WP(C)/27900/2025	SAYAD ZIKRUN NABI VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
368	D-WP(C)/40163/2025 WP(C)/27901/2025	SUNITA JENA VS THE S.D.O.CUM ASSESSING OFFICER (ELECT) TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
369	D-WP(C)/38727/2025 WP(C)/27902/2025	DASIGAON GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
370	D-WP(C)/38876/2025 WP(C)/27903/2025	SUJATA BEHERA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
371	D-WP(C)/38855/2025 WP(C)/27904/2025	SAROJINI SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
372	D-WP(C)/40263/2025 WP(C)/27905/2025	SANTOSH KUMAR BARIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
373	D-WP(C)/39428/2025 WP(C)/27906/2025	PURNA CHANDRA MOHAPATRA VS ODISHA STATE ROAD TRANSPORT CORP., UNDER COMMERCE AND TRANSPORT DEPT., GOVT. OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
374	D-WP(C)/38989/2025 WP(C)/27907/2025	ANITA ROUSTRAY VS	NRUSINGH CH. ROUT VS	// 0

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375	D-WP(C)/38915/2025 WP(C)/27908/2025	STATE OF ODISHA KABRIBAHAL GRAM PANCHAYAT LEVEL FEDERATION, SAMBALPUR VS	SUBHADUTTA ROUTRAY VS	// // 0
376	D-WP(C)/39702/2025 WP(C)/27909/2025	STATE OF ODISHA SINGHMUNDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
377	D-WP(C)/39703/2025 WP(C)/27910/2025	STATE OF ODISHA UDAR GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
378	D-WP(C)/39514/2025 WP(C)/27911/2025	STATE OF ODISHA BALIPOKHARI GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS	NIROD KUMAR SAHU VS	// // 0
379	D-WP(C)/40204/2025 WP(C)/27912/2025	STATE OF ODISHA SREE METALIKS LIMITED VS ZONAL MANAGER, STATE BANK OF INDIA	KSHIROD KUMAR SAHOO VS	// // 0
380	D-WP(C)/40358/2025 WP(C)/27913/2025	MINATI GHADEI VS	SAPAN KUMAR PAL VS	// // 0
381	D-WP(C)/40100/2025 WP(C)/27914/2025	STATE OF ODISHA BULU BHOI VS	ARPIT SIKDAR VS	// // 0
382	D-WP(C)/38793/2025 WP(C)/27915/2025	THE CUTTACK DEVELOPMENT AUTHORITY, CUTTACK KABYASHAKTI MAHASANGHA OF KANIMULA GRAMA PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS	ARUN JAKHIM CHANDRAN VS	// // 0
383	D-WP(C)/40175/2025 WP(C)/27916/2025	STATE OF ODISHA SUDHIR KUMAR BEHERA VS	ITISHREE TRIPATHY VS	// // 0
384	D-WP(C)/38797/2025 WP(C)/27917/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK VII RANGE JAPASHAKTI MAHASANGHA OF JADATIRA GRAMA PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS	ARUN JAKHIM CHANDRAN VS	// // 0
385	D-WP(C)/39701/2025 WP(C)/27918/2025	STATE OF ODISHA ARJUNPUR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// // 0 //

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386	D-WP(C)/38806/2025 WP(C)/27919/2025	JAGRAT MAHASANGHA MAHASANGHA OF TENTULIPADA GRAMA PANCHAYAT LEVEL FEDERATION, BANSIPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
387	D-WP(C)/40523/2025 WP(C)/27920/2025	PRAVASINI KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
388	D-WP(C)/38781/2025 WP(C)/27921/2025	SRI JAGANNATH MAHASANGHA, DOCHHIAN GPLF, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
389	D-WP(C)/40558/2025 WP(C)/27922/2025	JOTIR MAYANANDA SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
390	D-WP(C)/38783/2025 WP(C)/27923/2025	SANGITA MAHALIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
391	D-WP(C)/30116/2025 WP(C)/27924/2025	SOBHASHREE RATNAPRAVA SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
392	D-WP(C)/40577/2025 WP(C)/27925/2025	PRAVAT CHANDRA BEHERA VS VICE CHANCELLOR UTKAL UNIVERSITY, VANI VIHAR, BBSR	GHANASHYAM MUDULI VS	// 0 //
393	D-WP(C)/39820/2025 WP(C)/27926/2025	ERAM FATMA VS STATE OF ODISHA	PRABHASI NAYAK VS	// 0 //
394	D-WP(C)/30604/2025 WP(C)/27927/2025	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
395	D-WP(C)/40557/2025 WP(C)/27928/2025	RAMESH BHOI VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
396	D-WP(C)/38030/2025 WP(C)/27929/2025	BERUHAN, GRAMA PANCHAYAT LEVEL FEDERATION, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
397	D-WP(C)/40106/2025	BIBEKANADA SOREN	BISWABIHARI MOHANTY	//

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	WP(C)/27930/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/38035/2025 WP(C)/27931/2025	NETUA, PANCHAYATA STARIYA MAHILA SANGHA, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
399	D-WP(C)/40271/2025 WP(C)/27932/2025	TINISHA SEKHAR BEHERA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
400	D-WP(C)/38554/2025 WP(C)/27933/2025	SUBHAS CHANDRA PARIDA VS ADDITIONAL COMMISSIONER, ADDITIONAL REVISIONAL COURT NO- I, BBSR	JASHOBANTA DASH VS	// 0 //
401	D-WP(C)/38211/2025 WP(C)/27934/2025	REDHUA GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
402	D-WP(C)/38382/2025 WP(C)/27935/2025	ASHOK KUMAR KULIHA VS STATE OF ODISHA	RABI NARAYAN DASH VS	// 0 //
403	D-WP(C)/36987/2025 WP(C)/27936/2025	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	IN PERSON VS	// 0 //
404	D-WP(C)/40482/2025 WP(C)/27937/2025	PANDAVA NANDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
405	D-WP(C)/38386/2025 WP(C)/27938/2025	ALEKHA CHANDRA MALLICK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
406	D-WP(C)/38771/2025 WP(C)/27939/2025	MANDIBISHI MAHILA MAHASANGHA, KASHIPUR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
407	D-WP(C)/40123/2025 WP(C)/27940/2025	DURGATINASINI MAHASANGHA, BHADRAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
408	D-WP(C)/38830/2025 WP(C)/27941/2025	NIKHIL KUMAR MOHANTY VS	DEBENDRA NATH MISRA VS	// 0

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409	D-WP(C)/38782/2025 WP(C)/27942/2025	STATE OF ODISHA BUDHIDHAR GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
410	D-WP(C)/38410/2025 WP(C)/27943/2025	STATE OF ODISHA PAHANGA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // ()
411	D-WP(C)/40067/2025 WP(C)/27944/2025	STATE OF ODISHA SURENDRA ROUT VS	ASISH KUMAR RAY VS	// // ()
412	D-WPCRL/29505/2025 WPCRL/137/2025	STATE OF ODISHA SABITA SAHOO VS	JAYANTA KUMAR MAJHI VS	// KAMARDA /142 /2025 ()
413	D-ABLAPL/28504/2025 ABLAPL/11540/2025	STATE OF ODISHA ALOK RAY VS	DILLIP KUMAR RAY VS	// MARINE CHUDAMANI /30 /2025 ()
414	D-ABLAPL/29770/2025 ABLAPL/11541/2025	STATE OF ODISHA DEEPAK KUMAR MOHARANA VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /406 /2025 ()
415	D-ABLAPL/28758/2025 ABLAPL/11542/2025	STATE OF ODISHA RAKESH KUMAR BEHERA @ RAJU VS	ALOK KUMAR MOHAPATRA VS	// DARGHA BAZAR /232 /2025 ()
416	D-ABLAPL/29778/2025 ABLAPL/11543/2025	STATE OF ODISHA ARATA @ ARATA KU. DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /268 /2025 ()
417	D-ABLAPL/28761/2025 ABLAPL/11544/2025	STATE OF ODISHA SUKANTA KUMAR NAYAK VS	ALOK KUMAR MOHAPATRA VS	// BADAGODA P.S. /491 /2025 ()
418	D-ABLAPL/29836/2025 ABLAPL/11545/2025	STATE OF ODISHA SUBASH CHANDRA ROUT VS	PRIYA RANJAN SINGH VS	// MOTANGA /350 /2025 ()
419	D-ABLAPL/28765/2025 ABLAPL/11546/2025	STATE OF ODISHA MUKESH KUMAR BEHERA @ PAWAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// DARGHA BAZAR /232 /2025 () //

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420	D-ABLAPL/29857/2025 ABLAPL/11547/2025	BHAMARA DAS @ BHRAMARABAR DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /276 /2025 () //
421	D-ABLAPL/29867/2025 ABLAPL/11548/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRINCE PATNAIK VS	PURI SADAR /295 /2023 () //
422	D-ABLAPL/29320/2025 ABLAPL/11549/2025	MALAYA SAMAL @ MALAYA RANJAN SAMAL VS STATE OF ODISHA	SAROJ KUMAR SAHOO VS	JAGATPUR /521 /2025 () //
423	D-ABLAPL/29542/2025 ABLAPL/11550/2025	RAJU MAHANANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAMANKIRA /143 /2025 () //
424	D-ABLAPL/29596/2025 ABLAPL/11551/2025	NAMA @ RAM NARAYAN BHOI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH RURAL /171 /2025 () //
425	D-ABLAPL/29664/2025 ABLAPL/11552/2025	KUNI NATH VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	BYREE /188 /2025 () //
426	D-ABLAPL/29794/2025 ABLAPL/11553/2025	SK KEMALUDDIN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /73 /2025 () //
427	D-ABLAPL/29879/2025 ABLAPL/11554/2025	SUJATA MOHANTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /330 /2025 () //
428	D-ABLAPL/29910/2025 ABLAPL/11555/2025	ASHOK KUMAR SAHU @ RANJIT SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /184 /2025 () //
429	D-ABLAPL/29798/2025 ABLAPL/11556/2025	SUPIAN ALI KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /173 /2025 () //
430	D-ABLAPL/29837/2025 ABLAPL/11557/2025	BUTRU MAJHI @ BUTUL MAJHI VS STATE OF ODISHA	DEBASIS MISHRA VS	BAMBARI /100 /2025 () //
431	D-ABLAPL/29846/2025	MOTILAL NAIK	BIRAJA PRASANNA DAS	RAYAGADA G.R.P. /40 /2025

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	ABLAPL/11558/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/29914/2025 ABLAPL/11559/2025	MAYADHAR MOHARANA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	DHENKANAL SADAR /609 /2025 () //
433	D-ABLAPL/29848/2025 ABLAPL/11560/2025	DILLIP BHATTA @ DILLIP KUMAR BHATTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /429 /2025 () //
434	D-ABLAPL/29915/2025 ABLAPL/11561/2025	PADU KANDI VS STATE OF ODISHA	SUBRAT KUMAR SINGH VS	ASTARANGA /45 /2025 () //
435	D-ABLAPL/29851/2025 ABLAPL/11562/2025	TUTUNA BEHERA @ NANDA VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /214 /2025 () //
436	D-ABLAPL/29921/2025 ABLAPL/11563/2025	SUSHANTA KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /167 /2025 () //
437	D-ABLAPL/28754/2025 ABLAPL/11564/2025	SUBHALAXMI NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAGODA P.S. /491 /2025 () //
438	D-ABLAPL/29442/2025 ABLAPL/11565/2025	ADI @ ADITYA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	ANGUL TOWN /642 /2024 () //
439	D-ABLAPL/29531/2025 ABLAPL/11566/2025	BAURI DAS @ RAMA CHANDRA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /333 /2025 () //
440	D-ABLAPL/29582/2025 ABLAPL/11567/2025	CHANDAN KUMAR JENA VS STATE OF ODISHA	LAXMIDHAR DASH VS	BALIAPAL /246 /2025 () //
441	D-ABLAPL/29924/2025 ABLAPL/11568/2025	DASAMI BUDA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /321 /2025 () //
442	D-ABLAPL/29929/2025 ABLAPL/11569/2025	SANTOSH KUMAR SINGH VS	MANORANJAN ACHARYA VS	RANPUR /282 /2025 ()

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443	D-ABLAPL/29937/2025 ABLAPL/11570/2025	STATE OF ODISHA RASIDA TABASUM @ RASIDA BIBI VS	BHABANI SANKAR MISHRA VS	// BADACHANA /163 /2025 ()
444	D-ABLAPL/29883/2025 ABLAPL/11571/2025	STATE OF ODISHA SARBESWAR BAL VS	BISHWARANJAN SAHU VS	// BRAHMAGIRI /106 /2025 ()
445	D-ABLAPL/29885/2025 ABLAPL/11572/2025	STATE OF ODISHA MD. SAHADAT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
446	D-ABLAPL/29890/2025 ABLAPL/11573/2025	STATE OF ODISHA DHURBA MEHER VS	AKSHAYA KUMAR SAHOO VS	// BAUNISUNI /153 /2025 ()
447	D-ABLAPL/29084/2025 ABLAPL/11574/2025	STATE OF ODISHA HEMANT MUDULI VS	PRAKASH KUMAR DALAI VS	// DELANGA /323 /2025 ()
448	D-ABLAPL/29685/2025 ABLAPL/11575/2025	STATE OF ODISHA MANJAY KUMAR SINGH VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /208 /2025 ()
449	D-ABLAPL/29300/2025 ABLAPL/11576/2025	STATE OF ODISHA SUBHAKANTA NAYAK @ GUDU VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /269 /2025 ()
450	D-ABLAPL/29302/2025 ABLAPL/11577/2025	STATE OF ODISHA SUBHAKANTA NAYAK @ GUDU VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /268 /2025 ()
451	D-ABLAPL/30084/2025 ABLAPL/11578/2025	STATE OF ODISHA GAGAN MAHAPATRA @ GAGAN BIHARI MAHAPATRA VS	SIDHARTHA MISHRA VS	// INFOCITY PS /431 /2025 ()
452	D-ABLAPL/29755/2025 ABLAPL/11579/2025	STATE OF ODISHA BABULA NAYAK VS	JYOTIRMAYA SAHOO VS	// ADVA /72 /2025 ()
453	D-ABLAPL/29904/2025 ABLAPL/11580/2025	STATE OF ODISHA MURALI NAIK VS	MANORANJAN MUDULI VS	// NARASINGHPUR /71 /2018 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/29906/2025 ABLAPL/11581/2025	MANOJ NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /71 /2018 () //
455	D-ABLAPL/29926/2025 ABLAPL/11582/2025	BINAY KUMAR MAHARANA @ BINU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000376/2017
456	D-ABLAPL/29957/2025 ABLAPL/11583/2025	SEBANANDA DUTTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALIAPAL /200 /2024 () //
457	D-ABLAPL/29753/2025 ABLAPL/11584/2025	GAGAN MOHAPATRA @ GAGAN BIHARI MOHAPATRA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	INFOCITY PS /420 /2025 () //
458	D-ABLAPL/30021/2025 ABLAPL/11585/2025	NIHAR RANJAN SAHOO VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	NIKIRAI /287 /2025 () //
459	D-ABLAPL/29818/2025 ABLAPL/11586/2025	RATNAKAR SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BRAHMAGIRI /92 /2025 () //
460	D-ABLAPL/30046/2025 ABLAPL/11587/2025	RAJIB MISHRA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	LINGARAJ P.S. /266 /2025 () //
461	D-ABLAPL/26365/2025 ABLAPL/11588/2025	SARAT CHANDRA BISWAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	KAKATAPUR /172 /2025 () //
462	D-ABLAPL/29445/2025 ABLAPL/11589/2025	BHAGIRATHI PADHI VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /366 /2025 () //
463	D-ABLAPL/30035/2025 ABLAPL/11590/2025	JAYAPRAKASH G VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 () //